

(2024) 04 MAD CK 0090

Madras High Court (Madurai Bench)

Case No: Criminal Miscellaneous Petition (MD) No.7400 Of 2024

Ventalees Raj

APPELLANT

Vs

Superintendent Of Police And
Others

RESPONDENT

Date of Decision: April 3, 2024

Hon'ble Judges: B.Pugalendhi, J

Bench: Single Bench

Advocate: K.P.Narayanakumar, T.Senthil Kumar, C.K.M.Appaji

Final Decision: Disposed Of

Judgement